

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/9794/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar (E),
Gauhati High Court,
Aizwal Bench, Aizawl.

Dated Guwahati, 26th September, 2023.

Sub:- **Modification of Earned leave.**

Ref:- Your letter dated 26th September, 2023.

Sir,

With reference to the above, I am directed to inform you that in partial modification of this Registry's letter No. HC.VII-125/2008(Pt.)/8300/A Dated 25th September, 2023 in respect of Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench, he has been granted **earned leave for eight days from 27.09.2023 to 04.10.2023, with station leave permission.** He will be availing of the earned leave after joining in the new place of posting as District & Sessions Judge, Aizawl.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/9795-9796/A, dated , 26-9-23

Copy to:

1. Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

J.P.
JT. REGISTRAR (VIGILANCE)